

C. A. T. Bench, JAIPUR

Date of Order	Orders
15.7.93 Revised by G. M. 18 J. S. Sharma	Mr. S. K. Sharma - Counsel for applicant None present on behalf of respondents The learned Counsel for the applicant wishes to withdraw the O.A. The O.A. is dismissed as withdrawn with the liberty to file a fresh O.A. (O. P. Sharma) Administrative Member (D. L. Mehta) Vice-Chairman Copy sent to the app. as und GST Out 02533 l